

Annexure-5

Name of the corporate debtor: United India Shoe Corporation P Ltd ; Date of commencement of liquidation: 21.10.2022 ; List of stakeholders as on: 03.01.2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	The Asst Commissioner of Income Tax, Corporate Circle 3(1), IT Office, Nungambakkam High Road, Chennai		21-11-2022	14,78,073	8,26,016	Income tax, interest and other dues	Not mentioned	Not mentioned	0.11%	Nil	Nil	6,52,057	Nil	Note 2
2	Income Tax Officer, TDS ward 3(3), 16, Greams Road, Chennai		23-11-2022	1,95,01,434	1,95,01,434	Short deductions, late payment fees, interest and other charges	Not mentioned	Not mentioned	2.66%	Nil	Nil	Nil	Nil	Nil
3	Regional PF Commissioner, EPFO, Regional Office, Vellore		26-11-2022	5,66,14,216	2,50,24,746	EPF Contribution related dues with interest	Not mentioned	Not mentioned	3.41%	3,15,89,470	Nil	Nil	Nil	Note 1
4	ESI		Email 17-11-2022	3,62,78,249	3,62,78,249	ESI Contribution related dues with interest	Not mentioned	Not mentioned	4.94%	Nil	Nil	Nil	Nil	Nil
	Total			11,38,71,972	8,16,30,445	-	-	-	11.12%	3,15,89,470	-	6,52,057	-	

Note 1

Claims to the extent of Rs 3,15,89,470 were accepted as Contingent claimes due to the following reasons:

- 1) Differences in the Principal amount that were claimed during CIRP and Liquidation which requires further quantification of actual amount payable
- 2) Penal Charges that were requested to be waived by the erstwhile Monitoring Committee is pending before the Board of Trustees of EPFO awaiting final decisor

Note 2

Claims to the extent of Rs 652057 hav been rejected as the claims were not supported with copies of the orders passed. Order for outstanding demand of Rs 6,057 u/s Section 115_WE for AY 2009-10 and another \claim relating to AY 2016-17 u/s 143(1) amounting to Rs 6,46,000, no supporting was submitted